

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) to (f) The matter related to the Dahanu Notification of June, 1991 issued under Environment (Protection) Act, 1986 is presently under consideration of the Ministry in consultation with Maharashtra State Government.

Economic Package for North Eastern States

1633. SHRI SONTOSH MOHAN DEV : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Prime Minister during his visit to North Eastern States had promised an action plan for the development of these States;

(b) whether the same has been implemented;

(c) if not, the reasons therefor; and

(d) the time by which the action plan is likely to be fully implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) The Prime Minister at the end of his visit to the North Eastern States had made a Statement on 27.10.96 at Guwahati regarding New Initiatives for the North Eastern Region.

The implementaton of this has commenced and is expected to be implemented by the end of the 9th Five Year Plan.

Group Insurance Scheme for Fishermen

1634. SHRI B.K. GADHVI :
SHRI P.S. GADHAVI :

Will the Minister of AGRICULTURE be pleased to state:

(a) whether any Group Insurance Scheme has been introduced for the fishermen living in coastal areas of the country;

(b) if so, the details thereof;

(c) whether about 40,000 Fishermen in coastal areas of Gujarat are entitled to be enrolled as members under the Scheme;

(d) if so, whether about 10,000 fishermen have not been enrolled by the authorities and the Government of Gujarat had taken up this issue with the Union Government;

(e) if so, the reasons therefor and the time by which all the eligible fishermen are likely to be covered under the scheme; and

(f) if not, the manner in which the Government propose to cover the remaining fishermen under the scheme ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b) A centrally sponsored scheme for providing insurance cover to fishermen has been in operation since 1982-83. The scheme is, at present, applicable both to marine & inland fishermen who are licensed or registered as active fishermen with the State/UT Government. From March, 97 the insurance cover under the scheme will be enhanced from Rs. 25,000/- to Rs. 35,000/- against death or permanent disability and from Rs. 12,500/- to Rs. 17,500/- against partial disability.

(c) Yes, Sir.

(d) and (e) During 1995-96, the insurance coverage was extended to 37,838 eligible fishermen belonging to the State of Gujarat. During 1996-97, however, Central assistance to provide insurance cover to all the 40,000 eligible fishermen has already been released.

(f) Does not arise.

[Translation]

Production of Fertilizers in Bihar

1635. SHRI R.L.P. VERMA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the number of fertilizer production units in Bihar, the total production and demand of the fertilizers in the State for the last three years;

(b) whether the Government propose to set up any fertilizer production unit in the south of Bihar;

(c) if so, the time by which it would be set up; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) Information regarding the production of major fertilizer units in Bihar and demand/consumption of fertilizers in the State is given below :

Name of the Company/ Plant	Product	('000 MT)		
		1993-94	1994-95	1995-96
HFC—Barauni	Urea	22.0	67.0	56.1
FCI—Sindri	Urea	243.9	298.4	224.7
PPCL—Amjnore	SSP	128.6	171.2	181.2
SAIL—Bokaro	Ammonium Sulphate	23.6	22.7	22.7